CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. CPC. 15 of 2004 (O.A. 819/1996) Date of order: 19.1.06

Present

Hon'ble Mr. B.V. Rao, Judicial Member

Hon'ble Dr. A.R. Basu, Administrative Member

MR. BATA KRISHNA MONDAL

VS.

Dr. Ramanuj Bhattacharya, Director, National Library, Govt. of India, Belvedere, Alipore, Kolkata

For the Petitioner :

Mr. B. Sinharay, Counsel

For the Contemnor

Mr. M.S. Banerjee, Counsel

ORDER

Per Mr. B.V. Rao, JM:

In view of the compliance report filed by the Ld. Counsel for the alleged contemnor the CPC is disposed of as the order of the Tribunal has been complied with and the applicant is at liberty to ventilate their grievance in respect of the seniority list if so advised.

Accordingly the CPC is dropped. No costs.

MEMBER (A)

MEMBER ()